

(ख) दिल्ली प्रशासन द्वारा दी गई सूचना के अनुसार सरकारी सहायता प्राप्त स्कूलों में अंशकालिक पानी भरने वाले व्यक्तियों (वाटरमैन) को मजदूरा बढ़ाने का प्रस्ताव दिवारधीन है।

Strikes/closures in Delhi Colleges

10336. SHRI HARISH KUMAR GANGWAR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that in Delhi Colleges hardly there was an occasion when the studies may have been carried on regularly and uninterruptedly for over a month as there have always been strikes/closures off and on;

(b) what tangible steps have been taken to ensure that the studies are not disrupted like this in the colleges;

(c) whether such of the students who fail in the final examinations are allowed to remain on the rolls of the colleges and not asked to appear as private students since primarily the fault lies with the college authorities; and

(d) if not, reasons therefor and steps taken to deal with the situation in the best interest of the parents and the students?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) No. Sir There were, however, isolated incidents of strike and unrest which resulted in temporary dislocation in the teaching programmes, particularly in two out of 64 Colleges of the University.

(b) The University has extended the current academic Session by five days to make up for the loss in teaching time. The problems which faced the two Colleges have been temporarily settled.

(c) and (d). According to the University Rules, a student who has failed in an examination has the option either to enrol as a regular student or an

ex-student. It is for each individual student to exercise this option.

Allied adulterated confectionary of Parle Products Ltd.

10337. SHRI DHARAM DASS SHASTRI:

SHRI K. LAKKAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Parle Products Limited, Bombay have been fined Rs 2 lakh by a Delhi Court and they have gone in appeal;

(b) whether it is also a fact that their product confectionary has been found adulterated and is injurious if consumed by human beings;

(c) whether Government have found adulteration in products marketed by Ms Parle Bottling Co. (P) Limited, and their 31 franchise holders; and

(d) if so, details thereof and action contemplated by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M JOSHI): (a) Yes.

(b) A sample of hard boiled sugar confectionary manufactured by M/s. Parle Products was found adulterated by Central Food Laboratory on account of higher acid insoluble ash and presence of mineral oil.

(c) and (d). Delhi Administration has informed that a sample of Rinzim manufactured by Delhi Bottling Co. on 1-8-1981 was found adulterated on account of deficiency in sucrose content. Prosecution has been launched.

Railway station at Sindri

10338. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether his attention has been drawn to the letter published in a Dhanbad based English magazine "The

New Sketch" dated August 24, 1981, under the caption "Railway station at Sindri";

(b) whether it is a fact that during the construction of Sindri Fertiliser Plant in the early fifties the then Chief Transport Officer of the factory, an Ex-Engineer of the Railway Board Shri J. N. Das had kept provision for introducing passenger trains between Sindri and Dhanbad and selected site for Sindri station, if so, facts in details;

(c) whether it is a fact that subsequently the railway lines were used only for goods traffic; if so, reason thereof;

(d) whether it is a fact that absence of passenger trains has put both the people of Sindri and the Fertiliser Companies specially FPDIL to great disadvantage; and

(e) if so, whether he would reconsider the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) A news item in Dhanbad based English magazine "New Sketch" was published on 4-5-1981 under the caption "Bihar Minister Assured Railway Station at Sindri".

(b) to (e). With the opening of the factory of the Fertiliser Corporation of India at Sindri, a line was constructed between Pathardih and Sindri for the movement of the goods traffic. There was a proposal to extend the existing passenger service from Pathardih to Sindri but the same was not considered feasible due to the fact that the proposed extension or introduction of passenger services on this route would adversely affect movement of coal and other raw material to the factory as also transportation of waste produce of the factory. Besides, the proposal is not economically viable as it will involve substantial expenditure on strengthening of track and remodelling of Pathardih Marshalling Yard etc. Moreover, there are adequate as well as convenient road services available

to connect Dhanbad with Sindri a short distance of 18 Kms for which road transport is far more economical to the people.

However, there is a proposal to open an Out Agency at Sindri which is under examination by the Eastern Railway.

Cancellation of admissions in J.N.U.

10339. SHRI DAULAT RAM SARAN: Will the Minister of EDUCATION be pleased to state:

(a) how many students admission has been cancelled in J.N.U. this year; and

(b) what steps are proposed to be taken to stop such incidents in future?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL.): (a) According to the information furnished by the University, admission of 11 students was cancelled this year.

(b) Cancellation of admission is resorted to in cases where admission requirements are not fulfilled or students are found guilty of grave charges. It is imperative that the powers to deal with such cases continue to vest in the University.

Thefts and dacoities took place in J.N.U.

10340. SHRI ASHFAQ HUSSAIN: SHRI C. CHENASWAMY:

Will the Minister of EDUCATION be pleased to state:

(a) how many thefts and dacoities took place in JNU;

(b) what are the details of goods lost and their value;

(c) the strength of the JNU security staff;

(d) how many officers are there to supervise them;

(e) what is the total cost for maintaining the security system; and